

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 334 OF 2019 &
IA NOS. 1704 & 1703 OF 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Renew Wind Energy (Rajasthan 3) Pvt. Ltd.	...Appellant(s)
Versus	
Rajasthan Electricity Regulatory Commission & Ors.	...Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aniket Prasoon

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on IA Nos.1704 of 2019 (*Appln. for directions*) as well as on the main Appeal returnable on 14.10.2019. Dasti, in addition, is also permitted.

List the matter on **14.10.2019.**

**(S.D. Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**